

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 29/29/CLB/MB/2013

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

Name of the Company: Alkeshbhai Mukandbhai & Ors.
V/s.
Grasim Industries Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|--------------------|----------|----------------------------|--------------------|
| 1. | PAVAN S. GODLAWALA | ADVOCATE | PETITIONERS/
APPELLANTS | <i>Medicinally</i> |
| 2. | | | | |

ORDER

Learned Counsel for petitioner present.
None appeared for Respondent.
It appears that Respondent not filed.
Reply.
Petitioner to send notice to Respondent.
Grant that the matter is listed for
appearance of Respondent at 10 Reply
Hall, on 22-9-16.
List the matter on 22-9-16

[Signature]
29/9/16
Member J.